

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-03-2024

Date : 19.03.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	26245/ 2024	19.03.2 024	BLAPL- 1477/2 024	S BISWAL	C.O.		Order Dtd. 2024- 03-18		(Se at No-)
2	26246/ 2024	19.03.2 024	CRLMA- 379/20 23	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-15	BAIL- 1	(Se at No- 3)
3	26247/ 2024	19.03.2 024	BLAPL- 12946/ 2023	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-15	BAIL- 1	(Se at No- 5)
4	26248/ 2024	19.03.2 024	BLAPL- 5235/2 023	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-15	BAIL- 2	(Se at No- 9)
5	26250/ 2024	19.03.2 024	CONTC- 1592/2 024	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-15		(Se at No- 9)
6	26251/ 2024	19.03.2 024	CRLMC- 1164/2 020	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-14	CRIMI NAL MISC	(Se at No- 3)
7	26252/ 2024	19.03.2 024	WPC (OA C) - 3887/2 015	STATE OF ODISHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 04-10	OA Branc h	(Se at No- 1)
8	26253/ 2024	19.03.2 024	WP (C) - 6214/2 024	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-18	WRIT BRANC H-2	(Se at No- 6)
9	26254/ 2024	19.03.2 024	WP (C) - 6213/2	KAMALAKANTA NATH	C.O.	COURT NO. 2	Order Dtd. 2024- 03-18	WRIT BRANC	(Se at

			024			OLD		H-2	No-6)
10	26255/2024	19.03.2024	WP (C) - 6054/2024	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-5)
11	26257/2024	19.03.2024	WP (C) - 6009/2024	S K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-5)
12	26258/2024	19.03.2024	WP (C) - 5957/2024	S C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-6	(Se at No-54)
13	26260/2024	19.03.2024	WP (C) - 5879/2024	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se at No-32)
14	26261/2024	19.03.2024	WP (C) - 5839/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Se at No-32)
15	26262/2024	19.03.2024	WP (C) - 1412/2024	SATYABADI MANTRY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-110)
16	26263/2024	19.03.2024	WP (C) - 5832/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Se at No-32)
17	26264/2024	19.03.2024	WP (C) - 5831/2024	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Se at No-32)
18	26266/2024	19.03.2024	WP (C) - 5829/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Se at No-32)
19	26267/2024	19.03.2024	WP (C) - 5708/2024	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-4	(Se at No-17)
20	26269/2024	19.03.2024	WP (C) - 5370/2024	RC MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Se at No-29)
21	26270/2024	19.03.2024	WP (C) - 5497/2024	M R ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH	(Se at

			024			OLD		H-1	No-2)
22	26272/2024	19.03.2024	WP (C) - 5344/2024	GD MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Se at No-29)
23	26274/2024	19.03.2024	CRLREV - 587/2023	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-15	CRIMINAL REVISION	(Se at No-5)
24	26275/2024	19.03.2024	WP (C) - 5228/2024	MR ROUTARY	C.O.	COURT NO. 23	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-44)
25	26276/2024	19.03.2024	WP (C) - 5222/2024	M R ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-44)
26	26278/2024	19.03.2024	WP (C) - 5219/2024	MR ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-44)
27	26280/2024	19.03.2024	CRLMC-759/2024	KIRTAN DANG	C.O.	COURT NO. 23	Order Dtd. 2024-03-18		(Se at No-44)
28	26281/2024	19.03.2024	CRLMC-679/2024	R.K. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-03-18	CRIMINAL MISC	(Se at No-1)
29	26282/2024	19.03.2024	CRLMC-585/2024	H. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Se at No-5)
30	26284/2024	19.03.2024	CRLMC-501/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-02-29		(Se at No-5)
31	26285/2024	19.03.2024	CRLMC-4963/2023	S. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(Se at No-1)
32	26286/2024	19.03.2024	WP (C) - 37642/2023	N N MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
33	26287/2024	19.03.2024	CRLMC-4169/2	K.N. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-03-27	CRIMINAL	(Se at

			023			15		MISC	No-7)
34	26288/2024	19.03.2024	WP (C) - 6300/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
35	26289/2024	19.03.2024	CRLMC-4223/2023	A.K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No-1)
36	26290/2024	19.03.2024	WP (C) - 6059/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
37	26291/2024	19.03.2024	WP (C) - 6296/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
38	26292/2024	19.03.2024	WP (C) - 5193/2024	DR. PRAMODINI CHAKRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No-36)
39	26294/2024	19.03.2024	WP (C) - 6138/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
40	26295/2024	19.03.2024	WP (C) - 6229/2024	T BAG	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
41	26296/2024	19.03.2024	WP (C) - 6273/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
42	26297/	19.03.2	WP (C) -	J.R. BEHERA	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

	2024	024	15770/ 2017			NO. 15	03-18	BRANC H (DIVI SION BENCH -2)	at No- 114)
43	26298/ 2024	19.03.2 024	WP (C) - 6183/2 024	G D MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
44	26299/ 2024	19.03.2 024	WP (C) - 6279/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
45	26300/ 2024	19.03.2 024	WP (C) - 6179/2 024	G D MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
46	26301/ 2024	19.03.2 024	WP (C) - 24555/ 2019	J.R. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-15	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
47	26302/ 2024	19.03.2 024	WP (C) - 6284/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
48	26303/ 2024	19.03.2 024	WP (C) - 6025/2 024	KODANDA KUMAR BHUYAN	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
49	26304/ 2024	19.03.2 024	WP (C) - 6311/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 117)

								BENCH -3)	
50	26305/ 2024	19.03.2 024	WP (C) - 6146/2 024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
51	26307/ 2024	19.03.2 024	CRLMC- 5374/2 023	M.N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18		(Se at No- 115)
52	26308/ 2024	19.03.2 024	WP (C) - 6051/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
53	26309/ 2024	19.03.2 024	WP (C) - 6308/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
54	26310/ 2024	19.03.2 024	CRLMC- 1454/2 023	M. JATI	C.O.	COURT NO. 15	Order Dtd. 2024- 02-12	CRIMI NAL MISC	(Se at No- 5)
55	26311/ 2024	19.03.2 024	WP (C) - 6061/2 024	KAMALAKANTA NATH	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
56	26312/ 2024	19.03.2 024	WP (C) - 6303/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
57	26313/ 2024	19.03.2 024	CRLMC- 826/20 24	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18		(Se at No- 117)
58	26314/ 2024	19.03.2 024	WP (C) - 6166/2	K C SAMAL	C.O.	COURT NO.	Order Dtd. 2024- 03-18	WRIT BRANC	(Se at

			024			15		H (DIVISION BENCH -2)	No- 115)
59	26315/ 2024	19.03.2 024	WP (C) - 6302/2 024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
60	26316/ 2024	19.03.2 024	WP (C) - 6134/2 024	SANJAYA KU. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
61	26317/ 2024	19.03.2 024	CRLMC- 826/20 24	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18		(Se at No- 115)
62	26318/ 2024	19.03.2 024	WP (C) - 6047/2 024	PRATAP KU. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
63	26319/ 2024	19.03.2 024	BLAPL- 13565/ 2023	J.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 03-15	BAIL- 1	(Se at No- 2)
64	26320/ 2024	19.03.2 024	WP (C) - 25464/ 2022	M K PANDA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
65	26321/ 2024	19.03.2 024	CRLMC- 2560/2 023	P.K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	CRIMI NAL MISC	(Se at No- 4)
66	26322/ 2024	19.03.2 024	WP (C) - 4510/2 022	B K MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)

67	26323/ 2024	19.03.2 024	WP (C) - 6181/2 024	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
68	26324/ 2024	19.03.2 024	CRLMC- 2050/2 023	H.S. PAIKARAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 05-01	CRIMI NAL MISC	(Se at No- 5)
69	26325/ 2024	19.03.2 024	WP (C) - 21564/ 2023	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
70	26326/ 2024	19.03.2 024	BLAPL- 14405/ 2023	P.K. PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	BAIL- 2	(Se at No- 9)
71	26327/ 2024	19.03.2 024	WP (C) - 21564/ 2023	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
72	26328/ 2024	19.03.2 024	BLAPL- 14409/ 2023	AMLAN SHAKTI PAUL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	BAIL- 2	(Se at No- 9)
73	26329/ 2024	19.03.2 024	BLAPL- 13581/ 2023	S. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	BAIL- 1	(Se at No- 2)
74	26330/ 2024	19.03.2 024	WP (C) - 15738/ 2019	M NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
75	26331/ 2024	19.03.2 024	BLAPL- 13562/ 2023	S. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	BAIL- 1	(Se at No- 2)
76	26332/ 2024	19.03.2 024	RVWPET - 188/20 23	MANGUL NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-15	CIVIL REVIS ION	(Se at No- 1)

77	26333/ 2024	19.03.2 024	CRLMC- 755/20 24	T.R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18		(Se at No- 1)
78	26334/ 2024	19.03.2 024	CRLMC- 2402/2 023	SANKET KANUNGO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	CRIMI NAL MISC	(Se at No- 2)
79	26335/ 2024	19.03.2 024	CRLMC- 772/20 24	B. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18		(Se at No- 2)
80	26336/ 2024	19.03.2 024	CRLMC- 752/20 24	ASWINI KUMAR MISHRA (3)	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18		(Se at No- 2)
81	26337/ 2024	19.03.2 024	CRLMC- 734/20 24	BIJAY KUMAR BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18		(Se at No- 2)
82	26338/ 2024	19.03.2 024	CRLMC- 733/20 24	S. K. BHANJADEO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18		(Se at No- 2)
83	26339/ 2024	19.03.2 024	CRLMC- 707/20 24	BISWARANJAN DALAI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18		(Se at No- 2)
84	26340/ 2024	19.03.2 024	CRLMC- 604/20 24	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 04-05	CRIMI NAL MISC	(Se at No- 1)
85	26341/ 2024	19.03.2 024	CRLMC- 318/20 24	S.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024- 02-27		(Se at No- 1)
86	26342/ 2024	19.03.2 024	CRLMC- 199/20 24	MANOJ BIHARI DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 02-23	CRIMI NAL MISC	(Se at No- 2)
87	26343/ 2024	19.03.2 024	CRLMC- 4087/2 023	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 03-27	CRIMI NAL MISC	(Se at No- 3)
88	26344/ 2024	19.03.2 024	WP (C) - 6444/2 024	G. JAYSHING	C.O.	COURT NO. 15	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)

89	26346/2024	19.03.2024	WP (C) - 5725/2014	B K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-30)
90	26347/2024	19.03.2024	TRP (C) - 381/2023	SUBHRA NARAYAN GAYA	C.O.	COURT NO. 3	Order Dtd. 2024-04-08	M.J.C .	(Seat No-6)
91	26348/2024	19.03.2024	WP (C) - 6162/2024	NIRANJAN MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-03-18	WRIT BRANCH-1	(Seat No-31)
92	26349/2024	19.03.2024	BLAPL-8260/2023	M K PANI	C.O.	COURT NO. 3	Order Dtd. 2024-03-18	BAIL-2	(Seat No-11)
93	26350/2024	19.03.2024	WP (C) - 6405/2024	D K NAIK	C.O.	COURT NO. 3	Order Dtd. 2024-03-18	WRIT BRANCH-4	(Seat No-37)
94	26351/2024	19.03.2024	TRP (C) - 31/2024	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-15	M.J.C .	(Seat No-6)
95	26352/2024	19.03.2024	TRP (C) - 22/2024	K C SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	M.J.C .	(Seat No-6)
96	26353/2024	19.03.2024	BLAPL-12984/2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	BAIL-1	(Seat No-5)
97	26355/2024	19.03.2024	BLAPL-13578/2023	A K BEHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-14	BAIL-1	(Seat No-2)
98	26358/2024	19.03.2024	BLAPL-477/2024	B SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-2)
99	26359/2024	19.03.2024	BLAPL-477/2024	AK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-2)
100	26360/2024	19.03.2024	BLAPL-348/2024	BB MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-2)
101	26361/2024	19.03.2024	BLAPL-16/2024	BB MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	BAIL-1	(Seat No-)

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10 2	26362/ 2024	19.03.2 024	BLAPL- 1330/2 024	D SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024- 03-18	BAIL- 2	(Se at No- 9)
10 3	26363/ 2024	19.03.2 024	ABLAPL - 390/20 24	P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 03-18	BAIL- 1	(Se at No- 2)
10 4	26364/ 2024	19.03.2 024	ABLAPL - 13377/ 2023	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 9999- 12-31	BAIL- 2	(Se at No- 10)
10 5	26365/ 2024	19.03.2 024	ABLAPL - 13385/ 2023	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 9999- 12-31	BAIL- 2	(Se at No- 10)
10 6	26366/ 2024	19.03.2 024	ABLAPL - 13377/ 2023	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 9999- 12-31	BAIL- 2	(Se at No- 10)
10 7	26367/ 2024	19.03.2 024	ABLAPL - 5100/2 023	A.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-15	BAIL- 2	(Se at No- 8)
10 8	26368/ 2024	19.03.2 024	CONTC- 6208/2 023	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-15	CONTE MPT	(Se at No- 3)
10 9	26369/ 2024	19.03.2 024	CONTC- 6208/2 023	P.N. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-15	CONTE MPT	(Se at No- 3)
11 0	26370/ 2024	19.03.2 024	WP (C) - 26169/ 2023	P.N. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-15	WRIT BRANC H-8	(Se at No- 41)
11 1	26371/ 2024	19.03.2 024	WP (C) - 26169/ 2023	BIKRAM BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-15	WRIT BRANC H-8	(Se at No- 41)
11 2	26372/ 2024	19.03.2 024	MACA- 1294/2 015	N.CH. SINHA	C.O.	COURT NO. 10	Order Dtd. 2024- 02-23	MISC. APPEA L SEC.	(Se at No- 1)
11 3	26373/ 2024	19.03.2 024	MACA- 934/20 23	M/S.B.N.SAM ANTARAY	C.O.	COURT NO. 10	Order Dtd. 2024- 03-14	MISC. APPEA L SEC.	(Se at No- 1)
11 4	26374/ 2024	19.03.2 024	MACA- 934/20	R.K. RATH	C.O.	COURT NO.	Order Dtd. 2024- 03-14	MISC. APPEA	(Se at

			23			10		L SEC.	No- 1)
11 5	26375/ 2024	19.03.2 024	MACA- 649/20 20	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 03-14	MISC. APPEA L SEC.	(Se at No- 1)
11 6	26376/ 2024	19.03.2 024	MACA- 649/20 20	J.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 03-14	MISC. APPEA L SEC.	(Se at No- 1)
11 7	26377/ 2024	19.03.2 024	MACA- 109/20 23	S.K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024- 03-14	MISC. APPEA L SEC.	(Se at No- 1)
11 8	26378/ 2024	19.03.2 024	MACA- 109/20 23	R.K. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024- 03-14	MISC. APPEA L SEC.	(Se at No- 1)
11 9	26379/ 2024	19.03.2 024	WP (C) - 5384/2 024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024- 03-07	WRIT BRANC H-8	(Se at No- 29)
12 0	26380/ 2024	19.03.2 024	WP (C) - 39396/ 2023	R.K. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024- 01-25	WRIT BRANC H-2	(Se at No- 6)
12 1	26381/ 2024	19.03.2 024	WP (C) - 5888/2 024	PARAMANANDA JYOTISH	C.O.	COURT NO. 10	Order Dtd. 2024- 03-15	WRIT BRANC H-5	(Se at No- 32)
12 2	26382/ 2024	19.03.2 024	WP (C) - 42420/ 2023	K.C. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 04-09	WRIT BRANC H-4	(Se at No- 27)
12 3	26383/ 2024	19.03.2 024	WP (C) - 37468/ 2023	A.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
12 4	26384/ 2024	19.03.2 024	WP (C) - 6232/2 024	DR.PURUSOTT AM CHULI	C.O.	COURT NO. 20	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
12 5	26385/ 2024	19.03.2 024	ABLAPL - 13022/ 2023	L. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 03-18	BAIL- 2	(Se at No- 8)

12	26386/2024	19.03.2024	ABLAPL - 4447/2020	J.R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-05-12	BAIL-2	(Se at No-9)
12	26387/2024	19.03.2024	ABLAPL - 4448/2020	J.R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-05-12	BAIL-2	(Se at No-9)
12	26388/2024	19.03.2024	ABLAPL - 4018/2021	J.R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2021-08-12	BAIL-1	(Se at No-1)
12	26389/2024	19.03.2024	ABLAPL - 582/2024	TR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	BAIL-2	(Se at No-12)
13	26390/2024	19.03.2024	ABLAPL - 1275/2024	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-18		(Se at No-12)
13	26391/2024	19.03.2024	ABLAPL - 1275/2024	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-18		(Se at No-12)
13	26392/2024	19.03.2024	ABLAPL - 176/2024	SK DASMOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	BAIL-1	(Se at No-3)
13	26394/2024	19.03.2024	WP (C) - 2908/2022	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Se at No-23)
13	26395/2024	19.03.2024	CRLREV - 512/2016	CHHABI RANA	C.O.	COURT NO. 7	Order Dtd. 2024-03-13	CRIMINAL REVISION	(Se at No-4)
13	26396/2024	19.03.2024	CRLREV - 24/2017	B.K. PANDA	C.O.	COURT NO. 7		CRIMINAL REVISION	(Se at No-3)
13	26397/2024	19.03.2024	ABLAPL - 2212/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-3)
13	26398/2024	19.03.2024	WP (C) - 4291/2024	D NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Se at No-27)
13	26399/2024	19.03.2024	CMP-1238/2023	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-03-18	WRIT BRANCH-1	(Se at No-)

									49)
139	26400/2024	19.03.2024	CMP-190/2024	J. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Seat No-15)
140	26401/2024	19.03.2024	ABLAPL - 2228/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Seat No-15)
141	26402/2024	19.03.2024	CMP-1175/2023	KSHIEITH	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Seat No-41)
142	26403/2024	19.03.2024	ABLAPL - 911/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-15	BAIL-2	(Seat No-12)
143	26404/2024	19.03.2024	CMP-196/2024	P.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Seat No-15)
144	26405/2024	19.03.2024	WP (C) - 6124/2024	P. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-1	(Seat No-31)
145	26406/2024	19.03.2024	ABLAPL - 1852/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Seat No-31)
146	26407/2024	19.03.2024	WP (C) - 30746/2023	S.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-3	(Seat No-33)
147	26408/2024	19.03.2024	WP (C) - 5961/2024	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-6	(Seat No-54)
148	26409/2024	19.03.2024	ABLAPL - 2200/2024	SS PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-15	BAIL-2	(Seat No-8)
149	26410/2024	19.03.2024	WP (C) - 5961/2024	S.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-6	(Seat No-54)
150	26411/2024	19.03.2024	WP (C) - 6252/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-6)
151	26412/2024	19.03.2024	WP (C) - 6260/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANCH	(Seat No-6)

			024					H-2	No-6)
15	26413/2024	19.03.2024	ABLAPL - 961/2024	S BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-6)
15	26414/2024	19.03.2024	WP (C) - 6272/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANC H-2	(Se at No-6)
15	26415/2024	19.03.2024	CONTC-1414/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-6)
15	26416/2024	19.03.2024	WP (C) - 6283/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-18		(Se at No-6)
15	26417/2024	19.03.2024	WP (C) - 5875/2024	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANC H-5	(Se at No-32)
15	26418/2024	19.03.2024	BLAPL-12360/2023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-1	(Se at No-2)
15	26421/2024	19.03.2024	CONTC-1524/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-2)
15	26422/2024	19.03.2024	CONTC-1522/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se at No-2)
16	26423/2024	19.03.2024	CONTC-1591/2024	P C BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18		(Se at No-2)
16	26424/2024	19.03.2024	CONTC-1621/2024	B.R.SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-03-18		(Se at No-2)
16	26425/2024	19.03.2024	FAO-614/2020	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-14	MISC. APPEAL SEC.	(Se at No-5)
16	26426/2024	19.03.2024	CONTC-7789/2023	RABINARAYAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	CONTE MPT	(Se at No-1)
16	26427/	19.03.2024	WP (C) -	YASHABANTA	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

4	2024	024	18783/ 2017	DAS		NO. 1	03-18	BRANC H-2	at No- 6)
16 5	26428/ 2024	19.03.2 024	CONTC- 1495/2 024	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-15		(Se at No- 6)
16 6	26429/ 2024	19.03.2 024	WP (C) - 13499/ 2021	A.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-15	WRIT BRANC H-2	(Se at No- 34)
16 7	26430/ 2024	19.03.2 024	WPC (OA C) - 3042/2 001	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024- 03-18	OA Branc h	(Se at No- 1)
16 8	26431/ 2024	19.03.2 024	BLAPL- 1252/2 024	RK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-18		(Se at No- 1)
16 9	26433/ 2024	19.03.2 024	WP (C) - 10561/ 2022	BISHNU CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-15	WRIT BRANC H-3	(Se at No- 12)
17 0	26434/ 2024	19.03.2 024	WP (C) - 10564/ 2022	BISHNU CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-15	WRIT BRANC H-3	(Se at No- 12)
17 1	26435/ 2024	19.03.2 024	BLAPL- 1252/2 024	RK BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-18		(Se at No- 12)
17 2	26436/ 2024	19.03.2 024	WP (C) - 10565/ 2022	BISHNU CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-15	WRIT BRANC H-3	(Se at No- 12)
17 3	26437/ 2024	19.03.2 024	WP (C) - 5985/2 024	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-15	WRIT BRANC H-6	(Se at No- 54)
17 4	26438/ 2024	19.03.2 024	BLAPL- 1035/2 024	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-18	BAIL- 2	(Se at No- 12)
17 5	26439/ 2024	19.03.2 024	WP (C) - 5921/2 024	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-15	WRIT BRANC H-6	(Se at No- 54)
17 6	26440/ 2024	19.03.2 024	CONTC- 1512/2 024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31		(Se at No- 54)

17	26441/2024	19.03.2024	CONTC-1159/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-03-18		(Se at No-54)
17	26443/2024	19.03.2024	CONTC-1650/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-03-18		(Se at No-54)
17	26444/2024	19.03.2024	CONTC-1656/2024	M/S GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-03-18		(Se at No-54)
18	26446/2024	19.03.2024	CONTC-5716/2022	M/S DINESH KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15	CONTE MPT	(Se at No-4)
18	26447/2024	19.03.2024	ABLAPL - 2225/2024	S MITRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-4)
18	26448/2024	19.03.2024	CONTC-1593/2024	V MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18		(Se at No-4)
18	26449/2024	19.03.2024	ABLAPL - 1240/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-4)
18	26450/2024	19.03.2024	CONTC-8044/2023	SATYAPRIYA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	CONTE MPT	(Se at No-4)
18	26451/2024	19.03.2024	ABLAPL - 2231/2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-4)
18	26452/2024	19.03.2024	CONTC-1612/2024	MANORANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-18		(Se at No-4)
18	26453/2024	19.03.2024	ABLAPL - 2230/2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-4)
18	26454/2024	19.03.2024	WP (C) - 28741/2019	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANC H-3	(Se at No-33)
18	26455/2024	19.03.2024	WP (C) - 4849/2024	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H-3	(Se at No-)

									11)
190	26456/2024	19.03.2024	ABLAPL - 2229/2024	MN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-11)
191	26457/2024	19.03.2024	WP (C) - 22813/2016	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANC H-3	(Se at No-14)
192	26458/2024	19.03.2024	ABLAPL - 2226/2024	J PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-14)
193	26459/2024	19.03.2024	WP (C) - 3639/2017	JYOTISH RANJAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANC H-2	(Se at No-6)
194	26460/2024	19.03.2024	WP (C) - 6172/2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANC H-1	(Se at No-31)
195	26461/2024	19.03.2024	ABLAPL - 2221/2024	DK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-31)
196	26462/2024	19.03.2024	WP (C) - 6017/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANC H-7	(Se at No-5)
197	26463/2024	19.03.2024	ABLAPL - 2220/2024	MK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-15		(Se at No-5)
198	26464/2024	19.03.2024	WP (C) - 6014/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANC H-7	(Se at No-5)
199	26465/2024	19.03.2024	WP (C) - 6070/2024	DIBYARANJAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANC H-7	(Se at No-5)
200	26466/2024	19.03.2024	ABLAPL - 2219/2024	HK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-15	BAIL-2	(Se at No-8)
201	26467/2024	19.03.2024	WP (C) - 3678/2024	GANESH CH. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANC H-6	(Se at No-24)
202	26468/2024	19.03.2024	WP (C) - 6235/2	M K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	WRIT BRANC	(Se at

			024					H-2	No-6)
203	26469/2024	19.03.2024	ABLAPL - 2218/2024	AK NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-6)
204	26470/2024	19.03.2024	ABLAPL - 2217/2024	BR DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-03-15	BAIL-2	(Se at No-9)
205	26471/2024	19.03.2024	ABLAPL - 2215/2024	P BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-9)
206	26472/2024	19.03.2024	ABLAPL - 2213/2024	I PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-9)
207	26473/2024	19.03.2024	ABLAPL - 2212/2024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-9)
208	26474/2024	19.03.2024	ABLAPL - 2210/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-9)
209	26475/2024	19.03.2024	ABLAPL - 2207/2024	P JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-9)
210	26476/2024	19.03.2024	ABLAPL - 2206/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-9)
211	26477/2024	19.03.2024	ABLAPL - 2204/2024	JR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-9)
212	26478/2024	19.03.2024	ABLAPL - 2203/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-15	BAIL-2	(Se at No-11)
213	26479/2024	19.03.2024	ABLAPL - 2201/2024	SK SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-15		(Se at No-11)
214	26480/2024	19.03.2024	ABLAPL - 2074/2024	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL-2	(Se at No-10)
215	26481/	19.03.2024	ABLAPL	D SAMAL	C.O.	COURT	Order Dtd. 2024-		(Se

5	2024	024	- 1566/2 024			NO. 2	03-15		at No- 10)
21 6	26482/ 2024	19.03.2 024	ABLAPL - 1507/2 024	MN MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-15		(Se at No- 10)
21 7	26483/ 2024	19.03.2 024	ABLAPL - 1113/2 024	KC SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 03-14	BAIL- 1	(Se at No- 1)
21 8	26484/ 2024	19.03.2 024	ABLAPL - 2209/2 024	TR DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 03-15	BAIL- 2	(Se at No- 8)
21 9	26485/ 2024	19.03.2 024	ABLAPL - 609/20 24	TR DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 03-13		(Se at No- 8)
22 0	26486/ 2024	19.03.2 024	WP (C) - 18609/ 2023	SATYAJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
22 1	26487/ 2024	19.03.2 024	WP (C) - 18609/ 2023	H K PATRA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
22 2	26488/ 2024	19.03.2 024	WP (C) - 42766/ 2023	PRATAP KU. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
22 3	26489/ 2024	19.03.2 024	WP (C) - 5775/2 024	J DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
22 4	26490/ 2024	19.03.2 024	CONTC- 3933/2 023	B K PARDHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 04-15	CONTE MPT	(Se at No- 2)
22	26492/ 2024	19.03.2	CONTC-	SUVENDU	C.O.	CHIEF	Order Dtd. 2024-		(Se

5	2024	024	1346/2 024	KUMAR RAY		JUSTI CE'S COURT	03-13		at No- 2)
22 6	26493/ 2024	19.03.2 024	CONTC- 1339/2 024	SUVENDU KUMAR RAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-13		(Se at No- 2)
22 7	26494/ 2024	19.03.2 024	CONTC- 1340/2 024	SUVENDU KUMAR RAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-13		(Se at No- 2)
22 8	26495/ 2024	19.03.2 024	WP (C) - 41862/ 2021	P K DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
22 9	26496/ 2024	19.03.2 024	WP (C) - 13177/ 2022	P K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
23 0	26497/ 2024	19.03.2 024	WP (C) - 13177/ 2022	SANJAYA KU. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
23 1	26498/ 2024	19.03.2 024	WP (C) - 1412/2 024	P K MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
23 2	26499/ 2024	19.03.2 024	WP (C) - 14708/ 2022	J R BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
23 3	26500/ 2024	19.03.2 024	WP (C) - 647/20 24	MANGUL NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-5	(Se at No- 47)
23 4	26501/ 2024	19.03.2 024	WP (C) - 6035/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No-

						COURT			5)
23 5	26502/ 2024	19.03.2 024	WP (C) - 6042/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
23 6	26503/ 2024	19.03.2 024	WP (C) - 6044/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
23 7	26504/ 2024	19.03.2 024	WP (C) - 6063/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
23 8	26505/ 2024	19.03.2 024	WP (C) - 6065/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
23 9	26506/ 2024	19.03.2 024	WP (C) - 6066/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 0	26507/ 2024	19.03.2 024	WP (C) - 6068/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 1	26508/ 2024	19.03.2 024	WP (C) - 6077/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 2	26509/ 2024	19.03.2 024	WP (C) - 6022/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 3	26510/ 2024	19.03.2 024	WP (C) - 6034/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 4	26511/ 2024	19.03.2 024	WP (C) - 6020/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 5	26512/ 2024	19.03.2 024	WP (C) - 6018/2 024	RANJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 6	26513/ 2024	19.03.2 024	WP (C) - 6062/2 024	R SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
24 7	26515/ 2024	19.03.2 024	WA- 849/20	SANJAYA KUMAR	C.O.	CHIEF JUSTI	Order Dtd. 2023- 11-09	WRIT APPEA	(Se at

			23	BEHERA		CE'S COURT		L	No-4)
24	26518/2024	19.03.2024	CRLMC-5206/2023	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-18	CRIMINAL MISC	(Se at No-5)
24	26519/2024	19.03.2024	CRLMC-4959/2023	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Se at No-1)
25	26520/2024	19.03.2024	CRLMC-1454/2022	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-18	CRIMINAL MISC	(Se at No-3)
25	26521/2024	19.03.2024	CRLMC-393/2024	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-18		(Se at No-3)
25	26522/2024	19.03.2024	FAO-107/2017	T R JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-14	MISC. APPEAL SEC.	(Se at No-8)
25	26530/2024	19.03.2024	CRLREV - 101/2024	M K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-04-29	CRIMINAL REVISION	(Se at No-4)
25	26531/2024	19.03.2024	BLAPL-14349/2023	A K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-03-14	BAIL-1	(Se at No-4)
25	26543/2024	19.03.2024	WP (C) - 6088/2024	M.K. RATH	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-5)
25	26544/2024	19.03.2024	CRLMC-1631/2018	A.K. KAR	C.O.	DR (J)	Order Dtd. 2024-04-18	CRIMINAL MISC	(Se at No-6)
25	26545/2024	19.03.2024	CRLMC-1629/2018	A.K. KAR	C.O.	DR (J)	Order Dtd. 2024-04-18	CRIMINAL MISC	(Se at No-6)
25	26546/2024	19.03.2024	CRLMC-1628/2018	A.K. KAR	C.O.	DR (J)	Order Dtd. 2024-04-18	CRIMINAL MISC	(Se at No-6)
25	26548/2024	19.03.2024	WP (C) - 6048/2024	B. SINGH	C.O.	DR (J)	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-5)
26	26550/	19.03.2	WP (C) -	S.K. SAHOO	C.O.	DR	Order Dtd. 2024-	WRIT	(Se

0	2024	024	5861/2 024			(J)	03-18	BRANC H-5	at No- 32)
26 1	26553/ 2024	19.03.2 024	WP (C) - 12341/ 2022	TUSHAR KANTA NAYAK	C.O.	DR (J)	Order Dtd. 2024- 03-05	WRIT BRANC H-6	(Se at No- 26)
26 2	26556/ 2024	19.03.2 024	WP (C) - 6297/2 024	K.C. PANDA	C.O.	DR (J)	Order Dtd. 2024- 03-18	WRIT BRANC H-2	(Se at No- 6)
26 3	26558/ 2024	19.03.2 024	WP (C) - 5984/2 024	G.R. PATRA	C.O.	DR (J)	Order Dtd. 2024- 03-18	WRIT BRANC H-6	(Se at No- 54)
26 4	26560/ 2024	19.03.2 024	WP (C) - 5980/2 024	G.R. PATRA	C.O.	DR (J)	Order Dtd. 2024- 03-18	WRIT BRANC H-6	(Se at No- 54)
26 5	26562/ 2024	19.03.2 024	CONTC- 1647/2 024	A. PARIDA	C.O.	DR (J)	Order Dtd. 2024- 03-15		(Se at No- 54)
26 6	26564/ 2024	19.03.2 024	CONTC- 1398/2 024	M/S ANIMA KUMARI DEI	C.O.	DR (J)	Order Dtd. 2024- 03-15		(Se at No- 54)
26 7	26567/ 2024	19.03.2 024	CRLMC- 2786/2 018	S.K. DAS	C.O.	DR (J)	Order Dtd. 2024- 04-18	CRIMI NAL MISC	(Se at No- 4)
26 8	26570/ 2024	19.03.2 024	CRLMC- 1171/2 019	S. DASH	C.O.	COURT NO. 10	Order Dtd. 2022- 11-04	CRIMI NAL MISC	(Se at No- 1)
26 9	26571/ 2024	19.03.2 024	WP (C) - 6309/2 024	M.N. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 03-18	WRIT BRANC H-3	(Se at No- 33)
27 0	26573/ 2024	19.03.2 024	WP (C) - 6141/2 024	SURENDRA PRASAD BARIK	C.O.	COURT NO. 10	Order Dtd. 2024- 03-18	WRIT BRANC H-1	(Se at No- 31)
27 1	26575/ 2024	19.03.2 024	WP (C) - 6040/2 024	ACHYUTANAND A PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)
27 2	26578/ 2024	19.03.2 024	WP (C) - 6011/2 024	SATYANARAYA N MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 03-18	WRIT BRANC H-7	(Se at No- 5)

27	26580/2024	19.03.2024	WP (C) - 3450/2024	A.C. RATH	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-4	(Seat No-46)
27	26581/2024	19.03.2024	WP (C) - 6244/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-6)
27	26582/2024	19.03.2024	WP (C) - 6242/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-6)
27	26583/2024	19.03.2024	BLAPL-1534/2024	PK JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	BAIL-1	(Seat No-5)
27	26584/2024	19.03.2024	WP (C) - 6349/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-3	(Seat No-33)
27	26586/2024	19.03.2024	WP (C) - 17001/2015	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
27	26588/2024	19.03.2024	WP (C) - 17001/2015	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
28	26590/2024	19.03.2024	WP (C) - 17001/2015	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
28	26591/2024	19.03.2024	WP (C) - 17001/2015	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
28	26592/2024	19.03.2024	WP (C) - 17001/2015	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-12	WRIT BRANCH-7	(Seat No-18)
28	26593/2024	19.03.2024	ABLAPL - 860/2024	A KALASH	C.O.	COURT NO. 10	Order Dtd. 2024-03-18		(Seat No-18)
28	26594/2024	19.03.2024	ABLAPL - 2358/2020	M. N. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-11	BAIL-1	(Seat No-1)
28	26595/2024	19.03.2024	ABLAPL - 2234/2	M. R. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-18		(Seat No-

			024						1)
286	26596/2024	19.03.2024	BLAPL-11907/2023	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	BAIL-1	(Se at No-4)
287	26597/2024	19.03.2024	CRLMC-2486/2023	J.J. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	CRIMINAL MISC	(Se at No-2)
288	26598/2024	19.03.2024	CRLMC-2792/2018	SIDHARTHA RAY	C.O.	DR (J)	Order Dtd. 2024-04-18	CRIMINAL MISC	(Se at No-4)
289	26599/2024	19.03.2024	CRLMC-2790/2018	S.K. DAS	C.O.	DR (J)	Order Dtd. 2024-04-18	CRIMINAL MISC	(Se at No-4)
290	26600/2024	19.03.2024	CRLMC-2788/2018	S.K. DAS	C.O.	DR (J)	Order Dtd. 2024-04-18	CRIMINAL MISC	(Se at No-4)
291	26601/2024	19.03.2024	MACA-249/2023	SATYABHUSAN DAS	C.O.	DR (J)	Judgement Dtd. 2024-03-14	MISC. APPEAL SEC.	(Se at No-6)
292	26602/2024	19.03.2024	SAO-20/2015	A. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-03-12	SECOND APPEAL	(Se at No-1)
293	26603/2024	19.03.2024	CRLMC-832/2024	C.RANA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Se at No-1)
294	26604/2024	19.03.2024	WP(C)-2773/2024	N.CH. SINHA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
295	26605/2024	19.03.2024	LAA-48/2022	BIKRAM BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-04-15	FIRST APPEAL	(Se at No-5)
296	26606/2024	19.03.2024	ABLAPL-1322/2024	R.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-07		(Se at No-5)
297	26607/2024	19.03.2024	WP(C)-17747/2014	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Se at No-)

									35)
29 8	26608/ 2024	19.03.2 024	WP (C) - 6612/2 024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 03-19	WRIT BRANC H-8	(Se at No- 40)
29 9	26609/ 2024	19.03.2 024	WP (C) - 6633/2 024	KK. NATH	C.O.	COURT NO. 11	Order Dtd. 2024- 03-19	WRIT BRANC H-8	(Se at No- 40)
30 0	26610/ 2024	19.03.2 024	WP (C) - 6636/2 024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024- 03-19	WRIT BRANC H-8	(Se at No- 40)
30 1	26611/ 2024	19.03.2 024	BLAPL- 1599/2 024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024- 03-19	BAIL- 2	(Se at No- 8)
30 2	26249/ 2024	19.03.2 024	WPC (OA C) - 2521/2 017	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2024- 02-20	OA Branc h	(Se at No- 1)
30 3	26256/ 2024	19.03.2 024	WP (C) - 11699/ 2020	RAM PRASAD CHOUDHURY	GENE RAL		Judgement Dtd. 2024-02-08	WRIT BRANC H-1	(Se at No- 30)
30 4	26259/ 2024	19.03.2 024	OJC- 2130/1 999	MR.PRASANNA KU NANDA	GENE RAL		Order Dtd. 2024- 03-14	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
30 5	26265/ 2024	19.03.2 024	WP (C) - 336/20 08	APARTI ROUT	GENE RAL		Order Dtd. 2014- 01-16		(Se at No- 121)
30 6	26268/ 2024	19.03.2 024	WPC (OA C) - 236/20 18	H.B. DASH	GENE RAL		Order Dtd. 2022- 10-19	OA Branc h	(Se at No- 1)
30 7	26271/ 2024	19.03.2 024	WP (C) - 1092/2 024	S.K.BEHERA	GENE RAL		Order Dtd. 2024- 02-06	WRIT BRANC H-1	(Se at No- 1)
30 8	26273/ 2024	19.03.2 024	CRLMP- 660/20 23	BISWAJIT PATTNAIK	GENE RAL		Order Dtd. 2023- 05-19	WRIT BRANC H-4	(Se at No- 38)
30 9	26277/ 2024	19.03.2 024	CRLMC- 531/20	PRAKASH CHANDRA	GENE RAL		Order Dtd. 2024- 03-05		(Se at

			24	ROUT					No-38)
310	26279/2024	19.03.2024	WA-896/2023	S.K.BEHERA	GENERAL		Order Dtd. 2024-03-01	WRIT APPEAL	(Seat No-4)
311	26283/2024	19.03.2024	WP (C) - 16354/2018	S.K.BEHERA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
312	26293/2024	19.03.2024	WP (C) - 21025/2022	S.K.BEHERA	GENERAL		Order Dtd. 2023-08-10	WRIT BRANCH-4	(Seat No-17)
313	26306/2024	19.03.2024	WPC (OA C) - 1230/2016	S.K.BEHERA	GENERAL		Order Dtd. 2024-01-17	OA Branch	(Seat No-1)
314	26354/2024	19.03.2024	BLAPL-12122/2023	ARUN KUMAR MAHAKUR	GENERAL		Order Dtd. 2024-01-31	BAIL-1	(Seat No-3)
315	26356/2024	19.03.2024	WP (C) - 2602/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-2	(Seat No-7)
316	26357/2024	19.03.2024	MA-1019/2001	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-08	MISC. APPEAL SEC.	(Seat No-2)
317	26420/2024	19.03.2024	BLAPL-12678/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2024-01-31	BAIL-1	(Seat No-6)
318	26432/2024	19.03.2024	BLAPL-1427/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-03-18		(Seat No-6)
319	26442/2024	19.03.2024	WP (C) - 4665/2024	SANJIT KUMAR TURUK	GENERAL		Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
320	26445/2024	19.03.2024	WP (C) - 4665/2024	SANJIT KUMAR TURUK	GENERAL		Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)

32	26514/2024	19.03.2024	WPC (OA) - 246/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-23	OA Branch	(Seat No-1)
32	26516/2024	19.03.2024	LAA-153/2008	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-26	FIRST APPEAL	(Seat No-1)
32	26529/2024	19.03.2024	CRLA-571/2022	SIDHANTA BEHERA	GENERAL		Order Dtd. 2024-03-13	CRIMINAL APPEAL	(Seat No-7)
32	26244/2024	19.03.2024	MSA-21/2003	K. P. MOHANTY	GENERAL		Order Dtd. 2006-12-15	MISC. APPEAL SEC.	(Seat No-5)
32	26345/2024	19.03.2024	BLAPL-14426/2023	T. R. DAS	GENERAL		Order Dtd. 2024-01-08	BAIL-2	(Seat No-9)
32	26393/2024	19.03.2024	ABLAPL - 13550/2019	PANKAJ KUMAR PANI	GENERAL		Order Dtd. 2021-09-02	BAIL-2	(Seat No-9)
32	26419/2024	19.03.2024	ABLAPL - 7620/2023	SUVENDU BARIK	GENERAL		Order Dtd. 2023-10-18	BAIL-2	(Seat No-10)
32	26491/2024	19.03.2024	ABLAPL - 544/2022	M R SAHOO	GENERAL		Order Dtd. 2022-02-02	BAIL-1	(Seat No-4)
32	26517/2024	19.03.2024	WP (C) - 4695/2024	JAGAJIBAN BEHERA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No-43)
33	26523/2024	19.03.2024	WP (C) - 22828/2015	S K LENKA	GENERAL		Order Dtd. 2019-08-07	WRIT BRANCH-11	(Seat No-61)
33	26524/2024	19.03.2024	WP (C) - 25008/2019	L SAHOO	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No-39)
33	26525/2024	19.03.2024	WP (C) - 28208/2023	T R DAS	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-8	(Seat No-56)
33	26526/2024	19.03.2024	WP (C) - 25009/2019	L SAHOO	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-8	(Seat No-

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334	26527/2024	19.03.2024	WP (C) - 4496/2024	S K BEHERA	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-6	(Seat No-25)
335	26528/2024	19.03.2024	WP (C) - 11585/2003	B K PARDHI	GENERAL		Order Dtd. 2018-03-08		(Seat No-25)
336	26532/2024	19.03.2024	WP (C) - 12107/2008	B K PARDHI	GENERAL		Order Dtd. 2019-04-24		(Seat No-25)
337	26533/2024	19.03.2024	WP (C) - 8591/2015	P K DASH	GENERAL		Order Dtd. 2015-11-18		(Seat No-25)
338	26534/2024	19.03.2024	WP (C) - 31431/2022	AJIT KUMAR	GENERAL		Order Dtd. 2022-12-07	WRIT BRANCH-1	(Seat No-1)
339	26535/2024	19.03.2024	WP (C) - 19495/2023	D JENA	GENERAL		Order Dtd. 2023-10-11Entire Brief,	WRIT BRANCH-4	(Seat No-37)
340	26536/2024	19.03.2024	WA- 1470/2023	A KUMAR	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-1)
341	26537/2024	19.03.2024	FAO- 522/2016	G C BARIK	GENERAL		Last Order	MISC. APPEAL SEC.	(Seat No-2)
342	26538/2024	19.03.2024	OJC- 9384/1997	K C NAYAK	GENERAL		Order Dtd. 2000-12-01		(Seat No-2)
343	26539/2024	19.03.2024	CRLA- 908/2023	G R DAS	GENERAL		Petition	CRIMINAL APPEAL	(Seat No-9)
344	26540/2024	19.03.2024	MACA- 753/2015	M MISHRA	GENERAL		Order Dtd. 2023-05-11	MISC. APPEAL SEC.	(Seat No-7)
345	26541/2024	19.03.2024	CRLMP- 1949/2023	G SAMAL	GENERAL		Order Dtd. 2023-11-13Entire Brief,	WRIT BRANCH-7	(Seat No-15)
346	26542/2024	19.03.2024	WPC (OAC) -	B PANDA	GENERAL		Order Dtd. 2023-07-17	OA Branc	(Seat

			3169/2009					h	No-1)
347	26547/2024	19.03.2024	WP(C)-35609/2023	R K MOHAPATRA	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
348	26549/2024	19.03.2024	WP(C)-18485/2018	B K MOHANTA	GENERAL		Entire Order	WRIT BRANCH-4	(Seat No-27)
349	26551/2024	19.03.2024	WP(C)-27231/2013	B K DAS	GENERAL		Order Dtd. 2024-03-14	WRIT BRANCH-2	(Seat No-6)
350	26552/2024	19.03.2024	WP(C)-2572/2012	B B DAS	GENERAL		Order Dtd. 2022-12-16	WRIT BRANCH-4	(Seat No-27)
351	26554/2024	19.03.2024	WP(C)-20940/2020	J SAHOO	GENERAL		Order Dtd. 2023-08-02	WRIT BRANCH-4	(Seat No-46)
352	26555/2024	19.03.2024	WP(C)-8521/2016	S K LENKA	GENERAL		Order Dtd. 2016-09-26	WRIT BRANCH-3	(Seat No-12)
353	26557/2024	19.03.2024	WP(C)-12287/2015	M M PANDA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No-24)
354	26559/2024	19.03.2024	WP(C)-22158/2020	J SAHOO	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No-4)
355	26561/2024	19.03.2024	LAA-28/2023	M K PANDA	GENERAL		Order Dtd. 2024-03-04	FIRST APPEAL	(Seat No-3)
356	26563/2024	19.03.2024	LAA-28/2023	M K PANDA	GENERAL		Order Dtd. 2024-03-04	FIRST APPEAL	(Seat No-3)
357	26565/2024	19.03.2024	MA-59/2002	A C MOHAPATRA	GENERAL		Order Dtd. 2002-05-02	MISC. APPEAL SEC.	(Seat No-1)
358	26566/2024	19.03.2024	SA-209/19	M R BARIK	GENERAL		Order Dtd. 2022-10-12	SECOND	(Seat)

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359	26568/2024	19.03.2024	SA-219/1991	P K SWAIN	GENERAL		Order Dtd. 2024-02-22	SECOND APPEAL	(Seat No-4)
360	26569/2024	19.03.2024	WA-584/2022	M M PANDA	GENERAL		Order Dtd. 2024-03-06	WRIT APPEAL	(Seat No-6)
361	26572/2024	19.03.2024	BLAPL-13571/2023	P L NISH	GENERAL		Order Dtd. 2024-01-19	BAIL-1	(Seat No-2)
362	26574/2024	19.03.2024	ABLAPL-9674/2023	J SAHOO	GENERAL		Order Dtd. 2024-03-06	BAIL-2	(Seat No-8)
363	26576/2024	19.03.2024	CONTC-401/2013	N K SATPATHY	GENERAL		Order Dtd. 2019-11-19	CONTEMPT	(Seat No-2)
364	26577/2024	19.03.2024	CRLMP-1343/2023	B B DAS	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-1	(Seat No-1)
365	26579/2024	19.03.2024	MATA-1/2023	N N MOHAPATRA	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,	FIRST APPEAL	(Seat No-4)
366	26585/2024	19.03.2024	RSA-263/2023	N C SINHA	GENERAL				(Seat No-4)
367	26587/2024	19.03.2024	CRLREV-560/2015	L D SAHOO	GENERAL		Order Dtd. 2017-03-01Petition,Annexure,Entire Order,	CRIMINAL REVISION	(Seat No-4)
368	26589/2024	19.03.2024	WPC (OA)-1838/2015	S RATH	GENERAL		Order Dtd. 2023-12-14	OA Branch	(Seat No-1)

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